

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins.) No. 1358 of 2019

IN THE MATTER OF:

M/S Alpha Corp Development Pvt. Ltd.

...Appellant

Versus

Om Drishian International Ltd. & Consortium

(B.R. Kohli Construction Pvt. Ltd.) & Anr.

...Respondents

Present:

For Appellant:

**Mr. Ashok K Manchanda, Advocate for Home Buyers.
Mr. Sandeep Bhuraria and Mr. Aman Anand,
Advocates.**

For Respondent:

Mr. P. Nagesh and Mr. Shivam Wadwa, Advocates.

ORDER

26.11.2019 Learned counsel for the Appellant submits that since the Adjudicating Authority has agreed to hear and address Appellant's grievance, he wants to withdraw the instant Appeal.

The appeal is accordingly disposed of as withdrawn.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

R N/g c/